

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 648 of 2020

IN THE MATTER OF:

**Pankaj Mahajan, Resolution Professional
M/s. NS Papers Ltd.**

...Appellant

Versus

Fimakem India Ltd.

...Respondent

Present:

**For Appellant : Mr. Sumit Shukla and Mr. Sanjeev Pande,
Advocates**

For Respondents : Mr. Sushant Mahajan, Advocate for R-1

ORDER
(Through Virtual Mode)

18.11.2020 Pleadings are complete. Written submissions have also been filed by the learned counsel for the parties.

Let the appeal be posted 'for hearing' on **1st December, 2020** at 12.00 Noon.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/